

(c) what are the steps taken by Government to avoid any bad name to Indian forces due to corruption; and

(d) the steps initiated by the Ministry to increase vigilance in wastage of public money?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (d) Instances of cases of corruption have come to light through various sources including media reports. Cognizance of offence is taken on verification of facts through Court of Inquiry. Appropriate action as per Rules is taken against those found culpable. Well defined steps in Defence Procurement Procedure, 2008, Central Vigilance Commission guidelines, internal audit, audit by Comptroller and Auditor General of India, punitive measures in the service Acts etc. help in increasing vigilance in wastage of public money.

#### **Defence Technology Commission**

2609. SHRI R.C. SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government proposes Defence Technology Commission so as to push research and development in Defence technologies; and

(b) if so, what would be the role of DRDO in the above Commission?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) Yes, Sir. The role of Defence Technology Commission (DTC) will be to issue policy guidelines for Defence Research and Development Organisation (DRDO) with an aim to enhance self-reliance in Defence preparedness. DRDO will provide inputs on issues related to the technologies and systems through Secretary, Department of Defence R&D. The Secretariat of DTC will be run by the DRDO.

#### **Defence University for study of security challenges**

2610. SHRI R.C. SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government proposes to set up Defence University for holistic study of defence and strategic security challenges;

(b) whether the Defence educational institutions situated in various parts of the country would be affiliated to Defence University; and

(c) how the proposed university will synergize the academic community and Government functions with regards to defence?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) The Union Cabinet, in its meeting held on 13th May, 2010, has accorded 'in-principle' approval to setting up the Indian National Defence University (INDU) at Binola in District Gurgaon (Haryana). One of the basic objectives for establishing INDU is to assist national security leaders in assessing strategic security challenges holistically and to formulate policies based on researched and informed inputs.

(b) National Defence College (NDC), New Delhi; College of Defence Management (CDM), Secunderabad; National Defence Academy (NDA), Khadakwasla; and Defence Services Staff College (DSSC), Wellington are proposed to be brought under the ambit of INDU without diluting their individual powers or autonomy.

(c) INDU would educate national security leaders on all aspects of national security and create synergy between the academic community and Government functionaries. It would also encourage awareness of national security issues by reaching out to scholars and an audience beyond the official machinery.

#### **Indigenous production of critical defence armament**

2611. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of DEFENCE be pleased to state:

(a) whether indigenous production of critical defence armament like weapon system, platforms required for nation's security is capable to meet at least 50 per cent of such requirements; and

(b) if not, whether long term perceptive plans of Army, Navy and Air Force will be examined to identify what all system India can manufacture indigenously, so that immediate focus remains to their manufacture and later on long term planning could be done for achieving 100 per cent indigenous production?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): (a) Indigenous production of critical defence armament like weapon system and platforms required for nation's security is continuously being enhanced. However, in many cases, defence equipment, particularly hi-tech and advanced weapons, are being imported to ensure that requisite capabilities are available with the defence forces.

(b) The long term perspective plans of Army, Navy and Airforce are continuously examined to identify the systems that can be manufactured within the country.